

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00218/18

Thursday, this the 21st day of June, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

K.Mohanam
 S/o.K.N.Nararajan
 Chief Goods Superintendent
 Southern Railway
 Angamaly – 683 572
 Residing at: Sree Gardens
 Kairali Nagar, Kottappuram
 Tripunithura – 682 301 Applicant

(By Advocate – Mr.Elvin Peter P.J – not present)

V e r s u s

1. The General Manager
 Southern Railway
 Park Town, Chennai – 600 003
2. The Principal Chief Personnel Officer
 Southern Railway
 Park Town, Chennai – 600 003
3. The Principal Chief Operations Manager
 Southern Railway
 Park Town, Chennai – 600 003
4. Senior Divisional Personnel Officer
 Southern Railway
 Thycaud, Thiruvananthapuram- 695 014
5. Senior Divisional Commercial Manager
 Southern Railway
 Thycaud, Thiruvananthapuram – 695 014 Respondents

(By Advocate – Mr.Sunil Jacob Jose)

This application having been heard on 21.6.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: **Hon'ble Mr.U.Sarathchandran, Judicial Member**

None present on the side of the applicant. When this case was posted on 20.6.2018 also, there was no representation for the applicant. Applicant was called; absent. It was submitted by the learned standing counsel for the Railways that applicant was given a posting at Edappally Railway Station. As there is no representation for the applicant and as the applicant seems to be not serious in prosecuting the matter, the Original Application is dismissed for default. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - True copy of the handwritten message dated 19.2.2018 issued by the 5th respondents

Annexure A-2 - True copy of the order dated 16.2.2018 issued by the 4th respondent to the applicant

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